

23. Manipur Rural Bank, Imphal, Manipur;
24. Meghalaya Rural Bank, Shillong, Meghalaya;
25. Mizoram Rural Bank, Aizawl, Mizoram;
26. Nagaland Rural Bank, Kohima, Nagaland;
27. Odisha Gramya Bank, Bhubaneswar, Odisha;
28. Paschim Banga Gramin Bank, Howrah, West Bengal;
29. Prathama U.P. Gramin Bank, Moradabad, Uttar Pradesh;
30. Puduvai Bharathiar Grama Bank, Saram, Puducherry;
31. Punjab Gramin Bank, Kapurthala, Punjab;
32. Rajasthan Marudhara Gramin Bank, Jodhpur, Rajasthan;
33. Saptagiri Grameena Bank, Chittoor, Andhra Pradesh;
34. Sarva Haryana Gramin Bank, Rohtak, Haryana;
35. Saurashtra Gramin Bank, Rajkot, Gujarat;
36. Tamil Nadu Grama Bank, Salem, Tamil Nadu;
37. Telangana Grameena Bank, Hyderabad, Telangana;
38. Utkal Grameen Bank, Bolangir, Odisha;
39. Uttarbanga Kshetriya Gramin Bank, Coochbehar, West Bengal;
40. Uttar Bihar Gramin Bank, Muzaffarpur, Bihar;
41. Uttarakhand Gramin Bank, Dehradun, Uttarakhand; and
42. Vidharbha Konkan Gramin Bank, Nagpur, Maharashtra.

[Placed in Library. For (1) to (42) See No. L.T. 10275/17/23]

MESSAGE FROM LOK SABHA

The Advocates (Amendment) Bill, 2023

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 4th December, 2023, has agreed without any amendment to the Advocates (Amendment) Bill, 2023, which was passed by the Rajya Sabha at its sitting held on the 3rd August, 2023.

REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I present the Seventy Seventh Report (in English and Hindi) of the Committee on Government Assurances.